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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 3.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/100/66/HDB/2017
NAME OF THE COMPANY	SRHR Properties India Pvt Ltd
NAME OF THE PETITIONER(S)	SRHR Properties India Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	66

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Raju for VS Raju for Applicant	Advocate	Vbraju1@gmail.com 9849120947	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V.B. Raju, Learned Counsel for the Applicant.

As prayed for, the learned counsel is directed to issue notices to RoC, RD and also to RBI seeking clarifications as sought by the Bench. Learned Counsel is also permitted to carry out newspaper publication as prayed for. Post the case on 04.12.2017.


Member (T)


Member (J)

Bm